

**GOVERNMENT OF INDIA**  
**MINISTRY OF SCIENCE AND TECHNOLOGY**  
**DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3992**  
**(TO BE ANSWERED ON 23.12.2015)**  
**ALLOTMENT OF LAND TO CSIR**

**3992. SHRI A.P. JITHENDER REDDY:**

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether State Governments have allotted land to the Council of Scientific and Industrial Research (CSIR) for the purpose of industrial research;**
- (b) if so, the details thereof along with its utilisation, State-wise including Telangana;**
- (c) whether unutilised land is being returned to the State and if so, the area of land that has been identified for return to each such State Governments;**
- (d) whether CSIR is planning to transfer or lease out the unutilised land to any third-party for any other purpose; and**
- (e) if so, the details thereof and the reasons therefor, State-wise?**

**ANSWER**

**MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES**  
**(SHRI Y.S. CHOWDARY)**

**(a) Yes, Madam.**

**(b) to (e) The details are given in Annexure.**

\*\*\*\*\*

S. No.	Name of Lab.	Part (a) of the question	Part (b) of the question	Part (c) of the question	Part (d) of the question	Part (e) of the question
	<b>ASSAM</b>					
1	CSIR-NEIST- JORHAT	Yes	1.133 acres land from Govt. of Assam for R&D activities. 2.30 acres land from Govt. of Manipur. Partial utilization of land by the Branch Lab. as the matter is subjudice in the Hon'ble Supreme Court reg. ownership. 3.30 acres land from Govt. of Arunachal Pradesh for utilization by Lab.	NA	NA	NA
	<b>DELHI</b>					
2	CSIR-HQ	Yes	R&D Purpose	No	Nil	Nil
3	CSIR-NISCAIR- NEW DELHI	Yes	Being used by the Institute.	No	No	NA
4	CSIR-NPL- NEWDELHI	Yes	Campus:2,27,150.00sq (56.14 acre) Colony : 140991.50 Sqm (34.84Acre) for R & D and Residential	Not applicable	NA	NA
	<b>GUJARAT</b>					
5	CSIRCSMCRI- BHAVNAGAR	Yes	1. 306.58 acres land allotted by State Govt. of Gujarat; 4.89 acres land allotted by Tamil Nadu State Govt. for Institute's R & D activities. 2.12.05 acres land allotted by State Govt. of Gujarat for Instt. Staff Colony.	43.34 acres of land allotted by State Govt. has been returned in the year 1999 to State Govt. due to non utilization of land.	No	No
	<b>GOA</b>					
6	CSIR-NIO-GOA	No, the land was purchased from the private owner by the normal process of land acquisition by the Govt. of GOA against payment directly to the private owner.	No	No	No	NA
	<b>HIMACHAL PRADESH</b>					
7	CSIR-IHBT- PALAMPUR	Yes	The land measuring 76-46-32 hectares situated in Mohal and Mouza Holta , Palampur was transferred by the HP Government on free of cost basis and part of the land measuring 15.00-58 hectares situated in Mohal and Mouza Mouza Holta Bharmat, Palampur on lease basis w.e.f 11.04.1984 from the HP Government at Rs.1/- only per annum for 99 years . Further, it is also mentioned that the land measuring 0-74-50 hectares at Naugal Farm, Bundla, Palampur which was initially used by Regional Research Laboratory, Extension Centre, Bundla Palampur of IIM (erstwhile RRL, J) Jammu is being used by CSIR-IHBT after the merger of RRL, Extension Centre with this Institute. The transferred land is used for R & D purpose by the Institute.	No	No	NA
	<b>Jammu &amp; Kashmir</b>					

8	CSIR-IIIM- JAMMU	Yes	The J&K Govt has transferred complete Institute to CSIR in 1957 which includes land and building for R&D purpose which is being fully utilized.	No	No	NA
	<b>JHARKHAND</b>					
9	CSIR-CIMFR- DHANBAD	Yes	<ol style="list-style-type: none"> <li>161.82 acres land acquired for erstwhile CMRI from Govt. of Bihar (now state of Jharkhand). The Land is being used for R&amp;D purpose.</li> <li>11.17 acres of land acquired from Govt. of Bihar now Jharkhand State for CIMFR Unit, Ranchi. Land is being used for R&amp;D purpose.</li> <li>9.42 acres of land acquired from Govt. of M.P. (now Chhattisgarh State) for CIMFR Unit, Bilaspur. Land is being used for R&amp;D purpose.</li> <li>2.08 acres of land acquired from CPWD, Maharashtra State for CIMFR Unit Nagpur-II. Land is being used for R&amp;D purpose.</li> <li>10.18 acres of land was acquired from Govt. of WB Govt. CIMFR Unit Raniganj (presently it is closed).</li> </ol>	No	No	NA
10	CSIR-NML- JAMESHPUR	Yes	<ol style="list-style-type: none"> <li>2.14 acres land from WB Govt. for MCRS Digha (New Town).</li> <li>5.16 acres land from WB Govt. for Main building MCRS Digha.</li> </ol> <p>NML at present does not have any R&amp;D activity at MCRS Digha, WB.</p>	No	No	NA
	<b>KARNATAKA</b>					
11	CSIR-NAL- BENGALURU	Yes	<p>The land allotted by State Govt. of Mysore, now state Govt. of Karnataka are as under:-</p> <ol style="list-style-type: none"> <li>130 acres 25 guntas for NAL Kodihalli Campus.</li> <li>50 acres 15 guntas for NAL NWTC, Belur and 7 acres 32 guntas for formation of road.</li> </ol> <p>Out of 130 acres and 25 guntas land at Kodihalli, 30 acres and 05 guntas land had been leased to ISRO for 99 years.</p>	NA	NA	NA
	<b>KERALA</b>					
12	CSIR-NIIST- TRUVANANTHA PURAM	Yes	16.6079 Hectares, which is utilized for Research and development purpose and the residential campus for the staff.	No	NA	NA
	<b>MAHARASHTRA</b>					
13	CSIR-NCL-PUNE	Yes	R&D purpose	No	No	NA
14	CSIR-NEERI- NAGPUR	Yes	<p>NEERI, Nagpur-437300 sq.mt.( donated by Maharashtra Govt.)</p> <p>NEERI Zonal Centre, Kolkata – 2038 sq.mt. (Purchased from KMDC).</p> <p>NEERI Zonal Centre, Mumbai – 2236 sq.mt (on lease basis, agreement is yet to executed with BMC)- for R&amp;D purpose.</p>	No	No	NA
	<b>MADHYA PRADESH</b>					
15	CSIR-AMPRI- BHOPAL	State Government have allotted land to CSIR AMPRI on lease basis renewed up to year 2042	The total area of land allotted to CSIR-AMPRI is 79.32 Acres. Land allotted to CSIR –AMPRI has been utilized for Research and Development and staff quarters and other infrastructure.	About 4766. 13 sqm land has been handed over to Municipal corporation, Bhopal for the construction of service road and flyover. Recently, proposal has been sent to CSIR Hqrs. for approval.	Nil	Nil
	<b>ODISHA</b>					
16	CSIR-IMMT- BHUBANESWAR	Yes	144.750 Acres land allotted on lease basis by Odisha Govt. to IMMT building laboratories, office building, staff quarters etc.	No	No	NA

	<b>TELANGANA</b>					
17	CSIR-CCMB- HYDERABAD	Yes	<p>The erstwhile Andhra Pradesh Government had allotted 5.0 acres of land to CSIR-CCMB at Uppal Kalan Village RR District in 2003 for creation of Bio-medical Technology Facility. The facility is built and functioning.</p> <p>6.0 acres of land to CSIR –CCMB for Lacones facility at Attapur, Rajendranagar Mandal, RR District during 1999-2000. This Facility is built and fully functional.</p> <p>Allotted 39acres at Bibinagar for innovation Complex-Translational Research.</p>	No	No	NA
18	CSIR-IICT- HYDERABAD	Few parts of the land in possession of CSIR –IICT was acquired by CSIR while the other parts of the land were assigned by the then Andhra Pradesh State.	<p>The land is being utilized for Research &amp; Development activities as detailed below:-</p> <p>(i) Main campus Indian Institute of Chemical Technology.</p> <p>(ii) Part of the land-Coal Gasification plant.</p> <p>(iii) Part of the land-Erstwhile Paper Plant: presently being renovated as CSIR Science Park.</p> <p>(iv) Part of the land-established NEERI Zonal laboratory.</p> <p>(v) Part of land-established Centre for Cellular &amp; Molecular Biology.</p> <p>(vi) Part of the land-established CFTRI Resource Centre.</p> <p>(vii) Part of the land-Leased out to National Mineral Development Corporation.</p> <p>vii) Part of the land-established CIMAP zonal centre.</p> <p>(ix) Part of the land –erected facilities like staff quarters, hostel building, etc.</p>	No	No	NA
19	CSIR-NGRI- HYDERABAD	Yes	148 acres land from AP Govt. being utilized by the Lab.	No	No	NA
	<b>TAMILNADU</b>					
20	CSIR-CSIRCX- CHENNAI	Yes	62.15 acres of land allotted by the TN Govt. The land is utilized for housing CSIR-SERC and CSIR-CMC consisting of zonal units/labs. Of CECRI, CEERI, CSIO, NEERI and NML.	NA	NA	NA
21	CSIR-CLRI- CHENNAI	Yes	340619.81sq.mt. land which is utilized for Institute building, R&D activities, staff quarters, guest house etc.	Proposal for 4810.32 sq.mt. Land for Road widening by TN Govt.	No	NIL
22	CSIR-CECRI- KARAIKUDI	Yes	<ol style="list-style-type: none"> <li>293.50 acre land gifted by TN Govt. for Instt. Building, staff qtrs. &amp; guest house at Karaikudi.</li> <li>55470 sq.mt land area gifted by TN Govt. for Lab. &amp; staff quarter at Mandapam</li> <li>2531.30 sq., mt. land leased by Tuticorin Port Trust for 30 years.</li> </ol>	No	No	No
23	CSIR-SERC- CHENNAI	Yes	62.15 acres of land allotted by the TN Govt. The land is utilized for housing CSIR-SERC and CSIR-CMC consisting of zonal units/labs. Of CECRI, CEERI, CSIO, NEERI and NML.	NA	NA	NA
	<b>UTTARAKHAN D</b>					
24	CSIR-CBRI – ROORKEE	Yes	Lease hold from IIT, Roorkee. 09.77 Hect. Area of land for Institute and 21.64 Hect. For staff colony	No	No	No

	<b>UTTAR PRADESH</b>					
25	CSIR-CIMAP- LUCKNOW	Yes	<ol style="list-style-type: none"> <li>1. 22.037 hect. Land on lease from Forest Department for CIMAP Hqrs., Lucknow</li> <li>2. 117 Hect. Land on lease from Forest Department for CIMAP Research Centre, Pantnagar</li> <li>3. 15.297 Hect. Land acquired through State Govt. by depositing Rs.40.00 lakhs for CIMAP Research Centre, Bangalore.</li> <li>4. 12.00 Hect. Land given to IICT by A.P.State Dept. CIMAP took over the land and started activities since 1982 for CIMAP Research Centre, Hyderabad.</li> <li>5. (a) 10.00 Hect. Land on 90 year lease from State Govt. (b) 11.40 Hect. Land acquired through State Govt. from farmers by depositing Rs.2.10 lacs. for CIMAP Research Centre, Purara.</li> </ol>	No	No	NA
26	CSIR-CDRI- LUCKNOW	<ol style="list-style-type: none"> <li>1. The land for first Campus i.e. Chattar Manzil &amp; Farhat Bux Palace campus &amp; Chemistry block campus opposite to High court, was handed over by State Govt. to CSIR for establishing the CDRI in 1949 &amp; 1954 respectively.</li> <li>2. The second campus was purchased by CSIR-CDRI from State Govt. at Sitapur Road, Lucknow, where new CDRI campus has been established recently.</li> </ol>	Both campuses are being utilized as mentioned.	In 2014 major part of Chattar Manzil & Farhat Bux Palace campus was handed back to State Archaeological Directorate at the direction of Govt. of UP, in the remaining part animal house is functioning as per understanding between CDRI & State Govt.	NA	NA
27	CSIR-NBRI- LUCKNOW	Yes	296.37 acres land is being utilized for Institute building, staff quarter, guest house and R&D activities.	Yes, Approx. 50 acres of land is proposed to be returned to State Govt. as it is not suitable for research purpose due to small pieces of land at different locations	No	NA
	<b>WEST BANGAL</b>					

28	CSIR-CGCRI- KOLKATA	Yes	<ol style="list-style-type: none"> <li>Plot No.168-169. &amp; Plot No.HSG-5/B measuring 15949.15 sq.mt. Land on lease from Govt. of Gujarat for Naroda Centre and for construction of Staff Quarters.</li> <li>10124.88 sq.mt. Land on leased from Govt. of UP for CGCRI, Khurja Centre.</li> <li>26013 sq.mt. Land leased from Jadavpur University for CGCRI Institute.</li> </ol>	NIL	No	NA
29	CSIR-IICB- KOLKATA	Yes	<ol style="list-style-type: none"> <li>3.82 acre free hold land from West Bengal Govt. for CSIR-IICB Main Laboratory Campus at Jadavpur.</li> <li>3.99375 acres lease hold land from West Bengal Govt. for New Campus of CSIR-IICB Laboratory Building, CSIR Central facility &amp; Guest House.</li> <li>20.18 acre lease hold land from West Bengal Govt. for setting up of CSIR Innovation Complex.</li> </ol>	No	No	N.A.
30	CSIR-CMERI- DURGAPUR	Yes	<ol style="list-style-type: none"> <li>1.13 acres land from Punjab Govt. for CMERI extension centre at Ludhiana MERADO R&amp;D purpose.</li> <li>The land for CMERI, Durgapur was provided by Durgapur Steel Plant on lease basis for R&amp;D work.</li> </ol>	NA	NA	NA
	<b>UNION TERRITORY</b>					
31	CSIR-CSIO- CHANDIGARH	Yes	<ol style="list-style-type: none"> <li>Govt. of Punjab had given 50 acres of land to CSIR, Chandigarh in 1962. In 1964, 64.59 acres land was given to CSIO. In 1991 additional land 4.9606 acres was allotted on lease hold basis for 99 years to CSIO by Union Territory, Chandigarh. The total land measuring 119.5506 acres is being utilized by CSIO for Research &amp; Development, Indo-Swiss Training Centre (ISTC) and Residential Campus.</li> <li>Rajasthan State Industrial Development &amp; Investment Corporation Ltd.(RIICO Ltd.), Jaipur had allotted 2944.33 sq.mt. Land in Malviya Industrial Area, Jaipur in 1979 to CSIO on leasehold basis for 99 years. This industrial plot was part of the land handed over by the State of Rajasthan to RIICO Ltd., Jaipur for setting up of Industrial Area. This land was earlier utilized by the erstwhile Service &amp; Maintenance (S&amp;M) Centre of CSIO.</li> </ol>	<ol style="list-style-type: none"> <li>NA</li> <li>The S&amp;M Centre of CSIO located at Malviya Industrial Area, Jaipur was closed w.e.f. 29.2.2008 as a follow-up of the decision of GB, CSIR.</li> </ol>	NA	NA
32	CSIR-IMT- CHANDIGARH	Yes	The land is being utilized for R&D purposes.	NA	NA	NA